

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO. OF 2007  
(Arising out of SLP(C) No. 18579/2005)

Appellant (s) CHAIRMAN U.P.JAL NIGAM AND ANR. A

VERSUS

Respondent (s) RADHEY SHYAM GAUTAM & ANR. R

Date : 30/03/2007 This Petition was called on for judgment today.

For Appellant (s) Mr.Kamlendra Mishra,Adv.

For Respondent(s) Mrs. Rachna Gupta,A dv.

Hon'ble Dr. Justice Arijit Pasayat pronounced

Judgment of the Bench comprising His Lordship and Hon'ble Mr.

Justice R.V.Raveendran.

Leave granted.

ed

The appeal is dismissed in terms of the sign

judgment.

(Shashi Sareen)

(Neeru Bala Vij)

Court Master

Court Master

Signed Reportable judgment is placed on the file.